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R E C O R D O F P R O C E E D I N G S

CR L M P . N O . 17 6 4 1 - 1 7 6 4 2 / 2 0 0 8 in CRIM I N A L AP P E A L NO(s). 9 6 8 OF 2 0  
0 8

MONICA KUMA R & ANR.

Appellant (s)

VER SUS

STA T E OF U.P & ORS.

Respondent(s)

(for direction and exemption from filing OT and office report)

Date: 21 / 1 1 / 2 0 0 8 This Appeal was called on for hearing today.

CORAM :

HON' B L E MR. JUS T I C E S.B.S I N H A  
HON' B L E MR. JUS T I C E CYR I A C JOS E P H

For Appellant(s)/  
Applicants

In person.

For Respondent(s)

Mr. P r a mod Dayal, Adv.  
Mr. Nikunj Dayal, Adv.

Mr. Amit Anand Tiwari, Adv.for  
Mr. P . P a r m e s w a r a n , Adv.

Mr. Shail Ku m a r Dwivedi , Adv.

Mr. K. K . V en ugopal, Sr. Adv.  
Mr. S. Chandr a Shekh a r , Adv.

Mr. C.D. Singh , Adv.

Mrs. Niranja n a Singh, Adv.  
Ms. Vandan a Mishra, Adv.for  
Mr. Ka mlendr a Mishra , Adv.

UPON hearing counsel the Court made the following  
OR D E R

Let the order dated 0 7 . 1 1 . 2 0 0 8 be complied with.  
(Parveen Kr. Chawla) (Push ap Lata Bha rdwaj)  
Court Master Court Master